

STATISTICAL DATA OF CASES OF COMMERCIAL COURTS, COMMERCIAL APPELLATE COURTS, COMMERCIAL DIVISION & COMMERCIAL APPELLATE DIVISION IN THE STATE OF UTTARAKHAND AS PER THE NOTIFICATION DATED 29.04.2020 OF DEPARTMENT OF LEGAL AFFAIRS, MINISTRY OF LAW AND JUSTICE, NEW DELHI

FOR THE MONTH OF October- 2023

Form 1									
List of cases e-filed during the month									
Sl. No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Advocate Mobile Number	Advocate E-mail Id	Date of Registration	Date of e-filing
[1]	[2]	[3]	[4]	[5]	[6]	[7]	[8]	[9]	[10]
	M/S	-	-	-	-	-	-	-	-
	AO	-	-	-	-	-	-	-	-
1	High Court of Uttarakhand, Nainital	-	-	-	-	-	-	-	-
2	Addl. District Judge, Commercial Court Dehradun	Dehradun	-	-	-	-	-	-	-

Form -2							
List of cases in which e-payment of Court fees was made during the month							
Sl. No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of e-payment of Court fees
[1]	[2]	[3]	[4]	[5]	[6]	[7]	[8]
	M/S	-	-	-	-	-	-
	AO	-	-	-	-	-	-
1	High Court of Uttarakhand, Nainital	-	-	-	-	-	-
2	Addl. District Judge, Commercial Court Dehradun	Dehradun	-	-	-	-	-

Form -3**List of cases in which Electronic Service of process has taken place during the month**

Sl. No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of Electronic Service of process
[1]	[2]	[3]	[4]	[5]	[6]	[7]	[8]
	M/S	-	-	-	-	-	-
	AO	-	-	-	-	-	-
1	High Court of Uttarakhand, Nainital	-	-	-	-	-	-
2	Addl. District Judge, Commercial Court Dehradun	Dehradun	-	-	-	-	-

Form -4**List of total no. of cases randomly allocated during the month**

Sl. No.	Court	District	Court Name	Court No.	Case Type	Case Count (No. of cases randomly allocated)
[1]	[2]	[3]	[4]	[5]	[6]	[7]
	M/S	-	-	-	-	-
	AO	-	-	-	-	-
1	High Court of Uttarakhand, Nainital	-	-	-	-	-
2	Addl. District Judge, Commercial Court Dehradun	Dehradun	-	-	-	-

Form -5**List of cases in which cases Management Hearing was held during the month**

Sl. No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of case Management Hearing
[1]	[2]	[3]	[4]	[5]	[6]	[7]	[8]
	M/S	-	-	-	-	-	-
	AO	-	-	-	-	-	-
1	High Court of Uttarakhand, Nainital	-	-	-	-	-	-
2	Addl. District Judge, Commercial Court Dehradun	Dehradun	-	-	-	-	-

Form 6

Contested commercial cases disposed during the month of October, 2023

Sl. No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Whether urgent Relief was sought and Pre-Institution Mediation did not take place (Yes/no.)	Date of Decision	Days for Disposal	Nature of Disposal (Contested/settled)	Date of Execution of decree	Number of days for execution of decree from date of decision	Act Section
[1]	[2]	[3]	[4]	[5]	[6]	[7]	[8]	[9]	[10]	[11]	[12]	[13]	[14]
	M/S	-	-	-	-	-	-	-	-	-	-	-	-
	AO												
1	High Court of Uttarakhand, Nainital	Dehradun	A.O. 411 of 2023	Nathi Singh Negi Vs Garhwal Mandal Vikas Nigam Limited	V. K Kaparwan, Mukesh Kumar Kaparwan Vs Sandeep Kothari	11.10.2023	Yes	16.10.2023	05 days	Dismissed	N/A	N/A	U/s 13 of Commercial Court's Act
2	Addl. District Judge, Commercial Court Dehradun	1	Misc. Civil reg 70/5/2021	M/s MDDA RAMKY ISBT Vs MICKEY AFJAL	Fareed Rai	09-02-2021	Yes	04-10-2023	967	Contested	-	-	9
		2	Arbitration 130/2021	M/s MDDA RAMKY ISBT Vs MICKEY AFJAL	Anwar Ahmed	18-12-2021	No	04-10-2023	655	Contested	06-10-2023	2	34

3	Arbitration 131/2021	Wajida Ashar Vs MDDA RAMKY ISBT	Anwar Ahmed	18-12-2021	No	04-10-2023	655	Contested	06-10-2023	2	34
4	Arbitration.68/2023	Maa Bhagwati Construction Company Vs Chief Engineer	Vaibhav Jain	06-09-2023	No	04-10-2023	28	Contested	06-10-2023	2	34
5	Arbitration Execution.277/2020	Sundraram Finance Ltd. Vs Rihan Ahmed	Manish Hatwal	17-02-2020	No	07-10-2023	505	Contested	-	-	36
6	Original Civil Suits/72/2021	SACHIN KUMAR SAHI Vs DISTRICT MAGISTRATE DEHRADUN/LICENCE OFFICER	Rohit Shrivastav	23-08-2021	No	07-10-2023	775	Contested	09-10-2023	2	37
7	Arbitration.119/2019	Union of India Vs M/s Kaamakhya Enterprises	D.P Bijalwan	30-09-2019	No	10-10-2023	1471	Contested	12-10-2023	2	34
8	Arbitration.61/2019	U.K. TOURISM DEVELOPMENT BOARD Vs EPITOME PROPBUILD PVT LTD	Rajeshwar Singh	07-09-2019	No	16-10-2023	1470	Contested	18-10-2023	2	34
9	Arbitration.65/2022	STATE OF UTTARAKHAND Vs M/s KUNDAN SINGH PREM SINGH JAMNAL	Ashok Dimri	07-07-2022	No	17-10-2023	467	Contested	19-10-2023	2	34
10	Arbitration.66/2022	STATE OF UTTARAKHAND Vs M/s KUNDAN SINGH PREM SINGH JAMNAL	Ashok Dimri	07-07-2022	No	17-10-2023	467	Contested	19-10-2023	2	34
11	Arbitration.105/2022	M/s KUNDAN SINGH PREM SINGH JAMNAL Vs STATE OF UTTARAKHAND	Anupama Gautam	30-11-2022	No	17-10-2023	321	Contested	19-10-2023	2	34

		12	Arbitration Execution 338/2020	M/s shriram Transport Finance Co. Ltd. Vs Shanti Prasad Thapliyal	Lokendra Juyal	24-02-2020	No	18-10-2023	1332	Contested	-	-	36
		13	C.S/96/2022	Laxmi Machinery Store. Vs Land T AMJV	Atul Agarwal	22-09-2022	No	18-10-2023	391	Contested	20-10-2023	2	37
		14	CS 216/2023	Jammu and Kashmir Bank Ltd. Vs Virendra Bhardwaj	R.S Bajwa	23-08-2023	No	18-09-2023	392	Contested	20-10-2023	2	37
		15	Arbitration.66/2023	M/s Allied Plus Infra and other Vs sudhir Chawla.	Shivam Naglia	06-09-2023	No	21-10-2023	380	Contested	23-10-2023	2	34
		16	Arbitration.67/2023	M/s Allied Plus Infra and other Vs sudhir Chawla.	Shivam Naglia	06-09-2023	No	21-10-2023	380	Contested	23-10-2023	2	34
		17	Arbitration Execution 87/2022	HDB Financial Services Vs Tejpal Nanva	Gaurav Sharma	05-08-2022	No	25-10-2023	446	Contested	-	-	36
		18	CS 121/2023	Sunil Kumar Vs Bhusan Steel and Strepts Ltd.	Vineet Bankshi	05-07-2023	No	31-10-2023	118	Contested	02-11-2023	2	37

**Form 6(i):
Mediation Data during the month**

List of cases received for Pre-Institution Mediation and Settlement during the month, October, 2023

Sl. No.	Name of Mediation Centre (For example, DLSA or Main Mediation Centre Mumbai)	Total number of applications pending on the 1 st day of the month	Total number of applications received during the month	Total number of cases settled during the month	Total number of non-starter cases during the month	Total number of applications pending at the end of the month
[1]	[2]	[3]	[4]	[5]	[6]	[7]
		-	-	-	-	-
		-	-	-	-	-
1	Mediation Centre, High Court of Uttarakhand, Nainital	-	-	-	-	-
2	DLSA, Almora	23	3	Nil	Nil	26
3	DLSA Bageshwar	2	Nil	Nil	2	Nil
4	DLSA, Dehradun	40	55	Nil	47	48
5	DLSA, Haridwar	1	3	Nil	1	3
6	DLSA, Pithoragarh	Nil	1	Nil	Nil	1
7	DLSA, U.S. Nagar	16	13	4	Nil	23

Form 7**Summary of Commercial Cases during the month, October, 2023**

Sl. No.	Court	District	Total number of cases pending on the 1st day of the month	Total number of cases instituted during the month	Total number of cases disposed during the month	Total number of cases pending at the end of the month
[1]	[2]	[3]	[4]	[5]	[6]	[7]
1	High Court of Uttarakhand, Nainital		97	4	1	100
2	Addl. District Judge, Commercial Court Dehradun	Dehradun	1222	87	65	1244

**STATISTICAL DATA OF CASES OF COMMERCIAL COURTS, COMMERCIAL APPELLATE COURTS, COMMERCIAL DIVISION &
COMMERCIAL APPELLATE DIVISION IN THE STATE OF UTTARAKHAND**

FOR THE MONTH OF October, 2023

	Commercial Court (below District Judge Level)	Commercial Court (at District Judge Level)	Commercial Appellate Court (at District Judge level)	Commercial Division (High Court)	Commercial Appellate Division (High Court)
No. of Courts Operational	1	-	-	-	1
No. of cases Instituted	87	-	-	-	
No. of appeals filed	-	-	-	-	4
No. of cases pending	1244	-	-	-	100
No. of cases disposed of	65	-	-	-	1

